

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 343 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman  
Hon'ble Mr. S. Dasgupta, Administrative Member

BIPLAB KR. DAS

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. S. Mukherjee, counsel

Heard on : 3.3.98

Order on : 3.3.98

O R D E R

S.N. Mallick, VC

None appears for the petitioner today. It appears that on the last two consecutive occasions none appeared for the petitioner when the matter was called for admission hearing. The application is dismissed for default. Mr. S. Mukherjee, Id. counsel appears for the respondents. No order as to costs.

MEMBER (A)

VICE-CHAIRMAN